

# OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Sunil Ahuja S/o Sh. Kashmiri Lal EC- 3454	PA in the court of Sh. Vinod Kumar, Principal Judge (HQs), Family Court, South-West District, Dwarka, New Delhi.  (In Diverted Capacity)	PA in the court of Sh. Praveen Kumar, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
2.	Ms. Seema Dey EC- 3487	PA in the court of Sh. Praveen Kumar, Principal District & Sessions Judge, North-East, Karkardooma Courts, Delhi	PA in the court of Sh. Ramesh Kumar -I, Principal District & Sessions Judge, East, Karkardooma Courts, Delhi.
3.	Ms. Poonam Mason EC- 13844	PA in the court of Sh. Praveen Kumar, Principal District & Sessions Judge, North-East, Karkardooma Courts, Delhi	PA in the court of Sh. Ramesh Kumar -I, Principal District & Sessions Judge, East, Karkardooma Courts, Delhi.
4.	Ms. Anjana Kumari D/o Sh. Desh Raj, W/o Sh. Rajendra Kumar	PA in the court of Sh. Ramesh Kumar -I, Principal District & Sessions Judge, East, Karkardooma Courts, Delhi.	PA in the Office Pool, North-East, Karkardooma Courts, Delhi
5.	Ms. Shalini Dhingra EC- 3265	Sr. PA in the court of Sh. Ramesh Kumar -I, Principal District & Sessions Judge, East, Karkardooma Courts, Delhi.	Sr. PA in the court of Sh. Virender Kumar Bansal, Ld. Principal Judge, Family Courts, West, THC, Delhi. (In diveted capacity)

Note:- 1: All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

2: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 93879-909 /Admn-I/P & T/HQs/2022

Dated, Delhi the 16 DEC 2022

### Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, East/North-East, Delhi/ New Delhi
2. The Ld. Principal Judge, Family Court (HQ), Dwarka, New Delhi.
3. The Ld. Officer In-charges, Accounts Branch, Central/ East/North-East, Delhi/ New Delhi
4. The Personal Office of the undersigned.
5. The Sr. A.O (J) / A.O.(J) Admn. Branch, Central/ East/North-East, Delhi/ New Delhi
6. The Dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The Dealing Officials, Leave Section, Room No. 114, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The Dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

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